

1	2	3	4
MADHYA PRADESH			
9.	Marhikheda [1x20 MW will be installed on later date]	2x20+ 1x20	40.00
ANDHRA PRADESH			
10.	Nagarjuna Sagar Tail Pond Dam	2x25	50.00
KERALA			
11.	Adirapally	2X80	160.00
TAMIL NADU			
12.	Paralavar	1x25	25.00
WEST BENGAL			
13.	Farraka Barrage [Central Sector]	5x25	125.00
SIKKIM			
14.	Teesta St. III [Central Sector]	6x200	1200.00
15.	Teesta St. V	3x170	510.00
ARUNACHAL PRADESH			
16.	Kameng	4x150	600.00
MANIPUR			
17.	Thoubal	3x2.5	7.50
MIZORAM			
18.	Dhaleshwari [Central Sector]	3x40	120.00
19.	Tulvai	3x70	210.00
Total [B] :			4560.50

[Translation]

Functioning of Telephone Exchanges

2499. SHRI VIRENDRA KUMAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Telephone Exchanges situated in Jaisinagar and Begum Ganj in Madhya Pradesh have been functioning satisfactorily;

(b) if not, the reasons therefor; and

(c) the efforts being made by the Government to remove the deficiencies?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) (a) Yes, Sir.

(b) and (c) Does not arise in view of (a) above.

Appintment of Volunteer Ticket Collectors

2500. DR. RAMVILAS VEDANTI : Will the Minister of RAILWAYS be pleased to state :

(a) whether appoinments were made for the post of volunteer ticket collector at platform of Gonda Railway Station during 1983; and

(b) if so, the facilities being given to those employees by the department?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) and (b) The volunteer ticket collectors were engaged and discontinued after a few months. They had to be reengaged as per Supreme Court directives; and are being deputed to work for 4 hours at the rate of Rupees 9 per day.

[English]

Increase in Criminal Activities

2501. SHRI MURLIDHAR JENA : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2067 dated December 5, 1996 and Unstarred Question No. 3080 dated March 13, 1997 regarding increase in criminal activities and state :

(a) whether the Criminal activities are on increase now-a-days in Orissa bound trains from New Delhi (2801, 2815, 8476) due to slackness of the concerned personnels;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Government to prevent miscreants and unauthorised persons into the reserved coaches so far?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) and (b) According to the State Government Police authorities, who are responsible for maintenance of law and order, the number of crimes reported has declined slightly during 1996-97. A Statement showing the number of cases reported train-wise in New Delhi. Orissa bound trains for the year 1995-96 and 1996-97 (upto February) is as under :

Statement

Train No. & Name	1995-96 No. of cases	1996-97 (upto Feb.) No. of cases.
1	2	3
8477 Dn. Utkal Exp.	10	5
8478 Up. Utkal Exp.	8	4
2802 Up Purusottam Exp.	15	17

1	2	3
2815 Up Neelachal Exp.	10	6
2816 Dn. Neelachal Exp.	15	-
8302 Up NzM-Sambharpur Hirakund Exp.	2	-
8475/76 Neelachal Exp.	-	19
	60	51

(c) An Action Plan for controlling crime on trains has been prepared which includes measures to be taken to prevent unauthorised entry into reserved compartments in trains.

Functioning of Dispensaries

2502. DR. RAMKRISHNA KUSMARIA : Will the Minister of RAILWAYS be pleased to state :

(a) the amount being spent annually by Railways on different systems of medicine, System-wise;

(b) whether Ayurvedic and Homoeopathic doctors get the same facilities as that of Allopathic doctors; and

(c) if not, the details and reasons therefor?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Annual expenditure on different systems of medicine on Indian Railways is as under :

Allopathic - Rs. 302.23 Crores.

Ayurvedic and Homoeopathic - Rs. 66 Lakhs Approx.

(b) and (c) Railways have adopted Allopathic system of medicine for which complete infrastructure has been created. Homoeopathic and Ayurvedic Doctors are also engaged only for professional consultations on fixed monthly honorarium from Staff Benefit Fund.

HPT at Cannanore in Kerala

2503. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the land for the proposed High Power T.V. Transmitter at Cannanore in Kerala has been acquired;

(b) if so, whether the Government have laid the foundation stone for the proposed T.V. Transmitter at Cannanore;

(c) if so, the details thereof;

(d) whether the work for the construction of transmitter has been started; and

(e) if not, the time by which it is likely to be started?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) to (e) Land measuring 3.5 acres at Mangathuparamba in Taliparamba Taluk has already been acquired for the High Power TV Transmitter (HPT) project envisaged to be set up at Cannanore in Kerala. The foundation stone for the said project was laid in December, 1995. The actual implementation of the HPT project at Cannanore would depend upon approval of the scheme by the competent authority, availability of resources and infrastructural facilities required for the purpose.

Appointment on Compassionate Ground

2504. SHRI P.R.S. VENKATESAN :
SHRIMATI M. PARVATI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have received some representations from the Government of Tamil Nadu and Gujarat regarding appointment of dependent of deceased railway employees on compassionate ground; .

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

[Translation]

Concessions to District Level Journalists

2505. DR. G.R. SARODE : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2042 dated March 6, 1996 and state :

(a) whether any orders have been issued for giving concession in railway fare to the district level Journalist; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) : Yes, Sir.

(b) Press Correspondents accredited to the Headquarters of Districts will be given concession on par with Central and State level accredited correspondents,